

**Abhiraami Chemicals Limited Under Liquidation**  
**List of Stakeholders as on 02.12.2022**  
**(pursuant to claims received on or before 20.10.2022)**

**Operational Creditors (Government Dues)**

**Annexure 2**

<b>Sl.No</b>	<b>Name of the Creditor</b>	<b>Amount Claimed (In Rs)</b>	<b>Amount Admitted (In Rs.)</b>	<b>Amount Rejected (In Rs)</b>	<b>Security Details</b>	<b>Remarks</b>
1	Employee State Insurance Corporation	3,37,666	3,37,666	Nil	Nil	Based on the request of the ESIC, a part of the claim amount (Rs.94,380) is considered as an asset held in trust in accordance with Section 36(4)(a)(i) of IBC, 2016 as the same is the contribution amount payable to the ESIC. Therefore, the said amount of Rs.94,380/- will be paid out of the liquidation estate.  The balance claim amount of Rs.2,43,286 is admitted as Government dues and the same will be distributed in accordance with Section 53 of IBC, 2016
		<b>3,37,666</b>	<b>3,37,666</b>			